



HONB'LE SHRI JUSTICE SATRUGHANA PUJAHARI

1. Name : - Shri Satrughana Pujahari
2. Father's Name : - Late Gandaram Pujahari
3. Mother's Name : - Smt. Padmabati Pujahari
4. Date of birth : - 24.09.1960
5. Place of birth : - Subalaya, Sonapur
6. Educational Qualification : -

Passed out High School Certificate Examination from Subalaya High School, Sonapur in 1978

Completed Bachelor of Arts in Political Science (Honours) from Rajendra College, Bolangir in 1983

Completed LL.B., from Lal Lajpat Ray Law College, Sambalpur in 1986

7. Odisha State Bar Council Enrolment No. : - 0395/1987
8. Date of Enrolment : - 17th May, 1987

9. Professional experience :-

Initially joined in the Chamber of Late Shri Hari Prasad Nayak, Advocate, Sambalpur, an eminent and reputed Lawyer of State in criminal side and conducted variety of cases both in Civil and Criminal side in trial courts. In 1996 joined the chamber of Hon'ble Shri Justice P.K.Mohanty and Hon'ble Shri Justice B.P.Ray, at Cuttack, then Advocates of Orissa High Court and started practice in Orissa High Court. Being selected by the Hon'ble High Court in the Orissa Superior Judicial Service(Senior Branch) Examination, joined as 2nd Additional District & Sessions Judge, Ganjam at Berhamapur on 7.2.2003. Also worked as District & Sessions Judge, Koraput at Jeypore, Ganjam at Berhampur, Puri, Chairman, Sales Tax Tribunal, Odisha, Cuttack, Member Secretary, Odisha State Legal Services Authority, Cuttack, District & Sessions Judge, Cuttack and joined as Principal Secretary to Government of Odisha, Law Department.

10. Elevated to the Bench of Orissa High Court as an Additional Judge. :- 29.11.2013
